

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH - COURT NO. – II**

*** **

**C.P.(IB)-3899(MB)/2019
Safintra Roofing (India) Ltd P
V/s
Larsen & Toubro Limited**

*** **

Dated 27.01.2021

ORDER

The matter is taken up on videoconference. Counsel for the Petitioner is present. No representation for the Respondent. The matter was last listed before the bench prior to the lockdown. Accordingly issue notice to the Respondent for appearance and reply if any. List the matter on **1st March 2021**. The Petitioner is also directed to issue notice to the Respondent intimating the next date of hearing.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)
ANKIT

Sd/-

MOHAMMED AJMAL
Member (Judicial)